

How to apply for a license for Restaurant?

Step 1: Refer to How to apply for license /registration manual for creating a license/registration

Step 2: Click on License/Registration and Apply for License/Registration on the yellow Menu box.

The screenshot shows the FSSAI application portal interface. At the top, there is a blue header with the text "Enter Application Reference No." and "Enter Captcha Code". Below this, there are two input fields: "Enter Application Reference No." and "Enter Captcha Code". The captcha code displayed is "808846". To the right of the input fields, there is a QR code and the text: "Filling Application for Registration becomes easier through App. Remain updated with FSSAI news. To download 'Food Safety Connect' App, Scan the below QR". Below the input fields and QR code, there is a "Submit" button. At the bottom of the page, there is a menu of services represented by five colored boxes: 1. Orange box: "Apply License/Registration Fee: Rs.100 to 7500 per year". 2. Green box: "Modification of License and Registration Fee: Rs.1000 for License Rs.100 for Registration". 3. Light blue box: "Renewals Fee is same as of new License and Registration. Can be applied as early as 180 days prior to expiry date". 4. Blue box: "Food Consumer Grievance". 5. Dark blue box: "File Express Annual Return".

Step 3: Select the State and Read the Note before proceeding.

The screenshot shows the "Select Kind of Business" form. At the top, there is a dropdown menu labeled "Select State". Below the dropdown menu, there is a note in red text: "Note: Each location will be issued separate license (except transporter where one license will be issued for all vehicle of a single transporter/ business). In case FBO is operating in more than one state, he has to obtain one additional Central License for Head office/ registered office and separate license for each location as per Capacity/Turnover (State/ Central License). A Food Business Operator (FBO)'s premise shall have only one FSSAI License or Registration on which any number of kind of businesses (KoB) can be endorsed."

Step 4: Read the Group Heads of Kind of Business. Select Restaurant from food services Business Group Head.



Businesses involved in food activities related to preparation and serving of fresh food and drinks.

Petty Retailer of snacks/tea shops		+	
Hawker (Itinerant / Mobile food vendor)		+	
Restaurants		-	
 <p>Restaurant is a type of food service operation which prepares, serves food and drinks to customers in exchange for money. Meals are generally served and eaten on the premises, but many restaurants also offer take-out and food delivery services, and some offer only take-out and delivery.</p> <ul style="list-style-type: none"> ● Turnover greater than 20 crores/annum ● Turnover upto 20 crores/annum ● Turnover up to 12 lakhs/annum 			
	Food Vending Establishment		+
	Club/Canteen		+
Caterer		+	

Step 5: Choose the right Radio Button according to the turnover of your food business and Proceed to fill out the application.

Restaurants		-
 <p>Restaurant is a type of food service operation which prepares, serves food and drinks to customers in exchange for money. Meals are generally served and eaten on the premises, but many restaurants also offer take-out and food delivery services, and some offer only take-out and delivery. Restaurant is a type of food service operation which prepares, serves food and drinks to customers in exchange for money. Meals are generally served and eaten on the premises, but many restaurants also offer take-out and food delivery services, and some offer only take-out and delivery.</p> <ul style="list-style-type: none"> ● Turnover greater than 20 crores ● Turnover upto 20 crores ● Turnover up to 12 lakhs/annum 		

Step 6: Fill in all the mandatory fields as shown in Form B. Please fill the communication details with caution as all the communication made by the authority will be done to the mentioned contact details viz Mobile No. or Email Id etc.

Fill Application Details

Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Name of Company/Organization*

XYZ Restaurant

Address of Premises for which license is being applied

Address *

123 Baker Street

State

Goa

District *

North Goa

Sub-District *

Bardez

Pincode *

122016

GST No.(If any)

PAN No.(If any)

CIN No.(If any)

Save & Next

Cancel

Fill Application Details

Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Premises Address: 123 Baker Street, Bardez, North Goa, Goa, 122016

Company Name: XYZ Restaurant

Kind of Business	License Category	Eligibility
Restaurants	State License	Turnover upto 20 crores

Restaurants

S.No.	Food Product Category	Action
1	01 - Dairy products and analogues, excluding products of food category 2.0	Delete
2	08 - Meat and meat products, including poultry and game	Delete
3	99 - Substances added to food	Delete
4	07 - Bakery products	Delete
5	05 - Confectionery	Delete
	Select Food Category	Save & Add

Previous

Save & Next

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Premises Address: 123 Baker Street, Bardez, North Goa, Goa, 122016

Company Name: XYZ Restaurant

Kind of Business	License Category	Eligibility
Restaurants	State License	Turnover upto 20 crores

Registered Address

Address * State *

District * Pincode *

Correspondence Address

Same as Registered Address Yes No

Address * State *

District * Pincode *

Contact Information

Telephone No Fax

Mobile No * Email *

Step 7: Upload the relevant set of documents.

Premises Detail

Product Selection

Communication Details

Required Document

Payments

Premises Address: 123 Baker Street, Bardez, North Goa, Goa, 192101

Company Name: New Company

Kind of Business	License Category	Eligibility
Restaurants	State License	Turnover upto 20 crores

S.No.	Document Description	Upload Document(s) (Max File Size:2MB,type:pdf,jpeg,jpg,png)
1	Form IX: Nomination of Persons by a Company alongwith the Board Resolution. Click here to Download in English Click here to Download in Hindi	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
2	Blueprint/layout plan of the processing unit showing the dimensions in metres/square metres and operation-wise area allocation	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>
3	List of Directors/Partners/Proprietor/Executive Members of Society/Trust with full address and contact details	<input type="button" value="Choose File"/> No file chosen <input type="button" value="Upload"/>

Step 8: Pay the fee with available modes and apply.

Fill Application Details

Form "B" : Application for License / Renewal of license under Food Safety and Standards Act, 2006

Premises Detail **Product Selection** **Communication Details** **Required Document** **Payments**

Premises Address: 123 Baker Street, Bardez, North Goa, Goa, 192101 Company Name: New Company

Kind of Business	License Category	Eligibility
Restaurants	State License	Turnover upto 20 crores

Total Amount: Rs. 6000

Demand Draft Cash Razorpay Treasury Challan

[Preview Application](#) [Previous](#)

Step 9: After successfully completing the payment, a receipt will be generated with a 17-digit reference number which can be used for future reference.

Revised Step 9: After completing the payment, a receipt will be generated with a 17-digit reference number which can be used for future reference.

Application Receipt

Directorate of Food and Drugs Administration
(Govt. of Goa)
Licensing and Registration System V3.0

Receipt

Reference No : 3200123100000771 Date : 23-01-2020

Name of Company/Organization : qqqqqqqqqq

Premises Address : qqqqqq, North Goa, Goa-111111

Kind of Business : Dairy units

Category of License : Registration

Fee Paid : Rs 200 (2 Year(s))

Note: FSSAI does not contact applicants over telephone for License/Registration. Queries relating to License/Registration are only raised online. License related complaints may be reported at helpdesk - 1800112100 and licensing@fssai.gov.in.

[View/Print License Application](#)

[Print](#) [Cancel](#)

Step 10: Users can track the status of the application through the Homepage i.e. <https://foscos.fssai.gov.in/>

The screenshot displays the FoSCoS (Food Safety Compliance System) homepage. At the top, there are logos for FSSAI (Food Safety and Standards Authority of India), FoSCoS, and 'Eat Right India'. Navigation links include Home, About FoSCoS, FSSAI, User Manual, Login, and Sign Up. The main navigation bar features search boxes for 'Standardized Food Products' and 'Eligibility of your food business', along with buttons for 'View all FSSAI Standardized Products' and 'View all Eligibility Criteria Details'. Below this, a row of four buttons is shown: 'Track Application Status' (highlighted with a red border), 'FBO Search', 'How to Apply', and 'Application Processing'. The central area contains a form to track an application, with fields for 'Enter Application Reference No.' and 'Enter Captcha Code'. A captcha image shows the number '151080'. A 'Submit' button is located below the form. At the bottom, there are three video thumbnails showing various meetings and workshops, with play and stop icons overlaid on the rightmost one.